

ITEM NO.143

COURT NO.12

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 4661 OF 2009

NATIONAL INSURANCE CO. LTD.

Appellant (s)

VERSUS

RAKSHA SINGHI

Respondent(s)

(With Office Report)

Date: 16/01/2013 This Appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR
(In Chambers)

For Appellant(s) Mr. Karan Chawla, Adv.
Mr. M.K. Dua, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Last opportunity is granted to counsel for the sole respondent to
file statement of case within six weeks.

| (Jayant Kumar Arora)
| Sr. P.A.

| | (S.S.R.Krishna)
| | Court Master

|

|